

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2549
ANSWERED ON:26.08.2013
TEXTILE WORKERS
Kumar Shri Kaushalendra

Will the Minister of TEXTILES be pleased to state:

- (a) the State-wise number of the textile workers/weavers employed in various factories of the country;
- (b) whether the conditions of such workers are pitiable particularly with regard to their health and welfare status;
- (c) if so, the reaction of the Government thereto;
- (d) whether there is any provision regarding extending financial assistance to the dependants of textile workers/weavers in case of their untimely deaths;
- (e) if so, the details thereof along with the role and responsibility of factory owners fixed thereunder; and
- (f) the various measures initiated by the Government for maintaining the good health and welfare of textile/weavers in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): State-wise number of textile workers of cotton/man-made fibre textile mills, SSI, non SSI (spinning, composite & weaving) as on 31.03.2013 is given at Annexure-I. State-wise powerloom workers/weavers employed in the country is given at Annexure-II.

(b): Government has no such information.

(c): Question does not arise.

(d) & (e): Group Insurance Scheme has been implemented for welfare of powerloom workers/weavers. The details of the scheme and benefits including benefits for untimely death available to dependants of the workers insured under the scheme are as under:-

Government of India has launched a revised Scheme "welfare of Powerloom workers through Group Insurance Scheme' in association with LIC from 1st July 2003. The scheme has been modified w.e.f. 1st September 2012. As per the modified Scheme, the total premium is Rs.470/- out of which, Rs.290/- is to be borne by the Government of India and Rs.100/- is being paid by the LIC from the social security fund of Government of India. Only a premium of Rs.80/- is to be paid by the powerloom weaver for getting the benefits under the said scheme. The coverage benefit under the scheme is as under:-

Component	Natural death	Accidental Death	Total Permanent Disability	Partial Disability
GIS	Rs. 60,000/-	Rs. 1,50,000/-	Rs. 1,50,000/-	Rs. 75,000/-

Under the said scheme there is no role and responsibility fixed on the factory owners.

(f): Government is implementing Group Insurance Scheme for maintaining the good health and welfare of textile/weavers in the country.